

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 2569
(To be answered on the 1st December 2016)**

GROUND HANDLING ENGAGEMENTS AT AIRPORTS

2569. DR. A. SAMPATH

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether it has come to the notice of the Government that instances of under reporting and tax evasion have happened in the ground handling engagements in some of the international airports in the country;
- (b) if so, the details of such agencies and the amount involved therein;
- (c) the action taken by the Government to streamline the ground handling engagements and recoup the amount of taxes embezzled by such agencies/companies;
- (d) the details of ground handling agencies/companies out of above having registered office, corporate office, head office outside the country;
- (e) whether any CBI investigations has been launched against any of the ground handling agencies/companies, if so, the details thereof; and
- (f) whether any litigation is pending regarding the above said instances, the agencies/companies if so, the details thereof and the amount involved therein?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) to (f) : No, Madam. No such instance has come to the notice of the Ministry of Civil Aviation.
